

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. C.P. (IB)/430(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2024**

NAME OF THE PARTIES: SBM Bank (India) Limited
V/s

Akshay Mehta

Section: 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Devanshu Desai appeared for the Respondent. Counsel for the Respondent seeks time to file reply/objections. Time granted. Let the reply/objections be filed within a period of two weeks. List the matter on **27.03.2024** for final hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

13.02.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)